

# CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated .....

8.2.05

Registration No. ....

24.371/171

Applicant(s) .....

VERSUS

Respondent(s) .....

A copy of the ORDER dated ..... passed by the Hon'ble  
Tribunal in the above mentioned case is forwarded herewith for necessary action.

2.2.2005

Shri Saurabh Tiwari for applicant.  
Shri S.P.Singh for respondents.

The learned counsel for the applicant has  
submitted that the applicant has been informed  
by the respondents that his case is being  
considered by them. He, therefore, seeks  
permission to withdraw this case with a  
liberty to the applicant to reagitate the  
matter if he still feels aggrieved.

Permission is granted.

The O.A. is disposed of as withdrawn with  
a liberty to the applicant to file a fresh OA  
if he still feels aggrieved and so advised.

Sd/-

(Madan Mohan)

JM

Sd/-

(M.P.Singh)

VC

Agreed  
JM  
8.2.05